## National Company Law Tribunal Allahabad Bench

CPNO. 06/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Rajnesh Kumau Mishara Vs. Rainbow Multilevel Terademant Put Ltd.

SECTION OF THE COMPANIES ACT/1 & B CODE: 433 | 434 | 439 of the Companies Act of 1956

Sl. NO. Name Designation Representation Signature

<u>1.</u>

<u>2.</u>

## CP No.06/2012

The present case is received as a transferred case from the Hon'ble High Court at Uttarakhand. Therefore, the registry of this Tribunal is directed to issue a fresh notice to both the parties as well as to the Central Government through the office of Registrar, Kanpur.

The matter to be listed on 19th January, 2018.

Dated:13.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chăturvedi, Member (Judicial)